

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 330
IA-5126/2023, IA-5488/2023, IA-5508/2023
In IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd. Petitioner/Applicant
Vs.
M/s. Radiant Castings Pvtg Ltd. Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 13.02.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)
(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Applicant/ Applicant : Mr. P. Nagesh, Sr. Adv. & Kumar Chitranshu, Advs.
for Scorpion Nirman Pvt. Ltd.
Adv. Akshay Sharma for Hiveloop Capital
Ms. Mandakini Singh and Ms. Ashima Mandla,
advs. In IA5488.
For the SRA : Adv. Vikram S. Bind
For the Respondent : Adv. Sandeep Bajaj, Adv. Vipul Jai, Adv. Mayank
Ms. Chandni Sadana, Adv for R-6 in IA-5126/2023

ORDER

IA-5126/2023

Ld. Counsel appears for the Applicant and Ld. Counsel appears for the Respondent.

List the matter on **22.02.2024** along with **IA-472/2024** at 02:30 P.M.

IA-5488/2023

Ld. Counsel appears for the Applicant. Ld. Counsel appearing for the Respondent seeks time to file reply. One week time granted.

List the matter on **22.02.2024** at 02:30 P.M.

IA-5508/2023

Ld. Counsel appears for the Applicant seeks to withdraw the present application.

IA Dismissed as withdrawn.

-Sd-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

-Sd-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**

Ajay